## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 34 OF 2017 & IA NO. 403 & 487 OF 2017

Dated: 7<sup>th</sup> March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s Suryachakra Power Corporation Ltd. .... Appellant(s)

Vs.

Electricity Department; A&N Administration & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Ms. Anindita Pujari Ms. Kavita Bhardwaj

Counsel for the Respondent(s) : Mr. Rakesh Khanna, Sr. Adv.

Ms. Ruchi Sindhwani Ms. Megha Bharara

Ms. Shefali Jain for A&N Admn.

Mr. Varun Pathak for JERC

Mr. M.G. Ramachandran

Mr. Shubham Arya

## <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>10.04.2018.</u>

(Justice N. K. Patil) Judicial Member

(I.J. Kapoor)
Technical Member

ts/mk